



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.04.2025

### NOTICE

Please take notice that the following matters listed in the **Court – II** on **15.04.2025** at **02:00 PM** will now be taken up after rising of **Court – IV** assembled at **02:00 PM**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024 <b>Part Heard</b>	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr.  <b>With</b>	Amish Tandon	Rohan Chawla-R1 Ishaan George
2.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 <b>Part Heard</b>	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George

By order of Hon'ble Chairperson

-Sd/-

Registrar